

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

(2)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2021 AT 11.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 44/7/AMR/2020
NAME OF THE COMPANY	Sree Naidu Beverages Pvt Ltd
NAME OF THE PETITIONER(S)	State bank of India
NAME OF THE RESPONDENT(S)	Sree Naidu Beverages Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

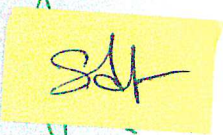
Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Reserved for orders.



MEMBER JUDICIAL